

Sixteenth Lok Sabha

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Title: Need to release second installment of the basic grant for the year 2017-18 to urban local bodies in Tamil Nadu.

SHRI G. HARI (ARAKKONAM): Mr. Deputy-Speaker, Sir, thank you. The 14th Finance Commission had allocated an amount of Rs. 1,263.96 crore as the basic grant and Rs. 365.37 crore as the performance grant for the year 2017-18 to the urban local bodies in Tamil Nadu. The Ministry of Finance, Government of India has released a sum of Rs. 631.98 crore as the first instalment of basic grant for the year 2017-18 to the urban local bodies and the same has been released to the urban local bodies by the Government of Tamil Nadu.

The Ministry of Finance, Government of India while releasing the first instalment of the basic grant for the year 2017-18 to the urban local bodies has remarked that ‘the State Government is directed to pursue the court case regarding local bodies election and appraise the Ministry before the second instalment is considered for release’.

So, I urge the Union Government to release the second instalment.